

### Community Projects in Mysore

\*1061. **Shri Wodeyar:** Will the Minister of Community Development be pleased to state

(a) the total amount that lapsed after the Community Project stopped its work in Mysore State, and

(b) in how many districts National Extension Service Blocks have taken up work in Mysore State?

**The Minister of Community Development (Shri S. K. Dey):** (a) None. The period of operation of the Community Development Blocks has been suitably extended to enable the State Government to utilise the unspent balances in the Projects.

(b) Twenty.

**Shri T. N. Singh:** We have not heard the answer. We do not know what is the amount that has lapsed.

**Shri Mohamed Imam:** The reply should be given slowly and audibly.

**Mr. Speaker:** I am able to hear. How is it that hon. Members are not? The hon. Minister has said that no money has lapsed. Hon. Members must be attentive. I am not casting any aspersion on all hon. Members. In between, some hon. Members begin to talk to their neighbours and miss the point.

He said that no amount had been allowed to lapse for the reason that time, within which the amount had to be expended, had been extended. So there is no lapsing. As regards (b), 20 projects have been undertaken. I have heard the answer to both parts of the question.

**Shri Wodeyar:** May I know if Government intend to cover the whole State of Mysore by N.E.S. blocks by the end of the Second Plan period, and if so, are they satisfied with the progress of the scheme?

**Shri S. K. Dey:** Yes, the speed of implementation in Mysore State has been on the increase.

**Shri Wodeyar:** Is it a fact that some of the districts in the State have been ignored?

**Shri S. K. Dey:** Not to my knowledge.

**Shri Thimmaiah:** What is the number of blocks allotted for 1957-58, and may I know who decides the allotment of blocks to particular districts, whether it is the Central Government or State Government?

**Shri S. K. Dey:** I do not have the figure of the number of blocks to be allotted during the current year. As regards the second part of the question, it is the State Government who, in consultation with their legislature or with the District Planning Committees, decide the allocation of the blocks in the districts.

**Shri Basappa:** How many blocks have been allotted to Mysore during these months of 1957, and how many more will be allotted in the coming months of 1957?

**Shri S. K. Dey:** I do not have the exact figure, but if I may risk my memory, I think about 20 blocks have been given and another 20 are likely to be given during the current year.

**Sardar A. S. Saigal:** In how many States extension has been given so that the amount may not lapse?

**Mr. Speaker:** The question relates to Mysore.

**Shri S. K. Dey:** Every State that has asked for extension has been given extension.

**Mr. Speaker:** Question No 1062, Shri Krishnaiah.

The hon. Member is absent.

**Shri B. S. Murthy:** Is it 'Krishnaiah'?

**Mr. Speaker:** That is what is written here.

**Shri B. S. Murthy:** His name is 'Balarama Krishnaiah'.

**Mr. Speaker:** It should be put down like that.

**Shri B. S. Murthy:** He has already complained about it.

**Mr. Speaker:** Is it on that account that he has not come here?